(b) The report of the Court of Inquiry has been laid on the Table of the House on 10. 1. 91.

(c) Indian Airlines has taken adequate steps to implement the recommendations of the Ramdas Committee relating to the training of A-320 pilots.

Utilisaton of flared up Gas from Oil Fields

576. SHRI SHIV PRATAP MISH-RA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the quantity alongwith the value of gas being flared from the oilfields in the country every year;

(b) whether any steps have been taken to utilise this gas in view of the Gulf war; and

(c) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND AND CHEMICALS PARLIA MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) At prices natural the current of (Rs. 1400 1000 Μ 3), the gas quantity and value of the gas flared annually over the last four years is approximately as follows--

Year.	Amount of gas flared (million cu. ints.)	Vali /cr.) (Rs.
1987-88.	3423	419
1988-89.	3874	542
1989-90.	5785	810
1990-91 (Es	t.) 3833	537

(b) Yes, Sir.

(c) A sub-marine pipeline from Heera to Uran has already been laid and cort'missioned along with the Heera process Complex which has reduced flaring up by 1. 5 MMSCMD approximately. Additional processing, compression and transportation facilities for gas in the Bombay High field are also proposed to be set up under the projects for additional development of LII and LIII reservoirs which would lead to the stoppage of flaring of associated gas in Bombay High and bring onshore for utilisation. Additional Compression and transportation projects are also under implementation in Ahmedabad, Gandhar and Mehsana, to stop the flaring of gas in Gujarat, and in Galeki, Lakwa and Rudrasagar in order to stop the flaring of gas in Assam.

Theft of Power in Delhi

577. SHRI MAHENDRA PRASAD: SHRI MURLIDHAR CHAND-RAKANT BHANDARE:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that power theft is rampant in and around Delhi, particularly in industrial areas, un authorised colonies and JJ colonies and clusters;

(b) if so, what is the number of such cases detected during the current year so far and the comparative figures for the last two years and the steps taken to orevent such pilferage of power; and

(c) what is the loss incurred by DESU on this account during the years 1988-89, 1989-90 and the estimated loss for 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): (a) & (b) According to DESU, some cases of theft of electricity have been detected by them in various parts of Delhi during the raids conducted from time to time. The number of such cases detected during the last three years are as under:

Year	No. of cases dsetected
1988-89	2103
1989-90	2267
1990-91 (upto January, 1991)	882
Year	No. of cases dsetected
1988-89	2103
1989-90	2267
1990-91 (upto January, 1991)	882

Periodical surprise raids are carried out by DESU to check illegal use of electricity including theft of power which has been made a cognizable offence under the Indian Electricity Act, 1910.

(c) It is not possible to segregate the losses on account of theft of electricity from the total transmission and distribution losses. However, as a result of the various measures taken by DESU, including vigorous action against theft of power and recovery of outstanding dues, the transmission and distribution losses have been brought down from 24. 6 per cent in 1988-89 to about 21. 5 per cent in 1989-90 and 19. 5 per cent in 1990-91 (upto) January, 1991.)

थिदेशी विमानों के लिए इँधन भरने की सुविधाएं

578. डा० जिनेन्द्र कुमार जैनः श्री बलराम सिंह यादवः

क्या पैट्रोलियन झौर रसायन मंत्री यह वताने की कुपा करेंगे कि :

(क) क्या यह सच है कि देश में ग्रनेक विमानपत्तनों पर विदेशी विमानों को ईंधन भरने की सुविधा उपलब्ध है ;

(ख) यदि हां, तो ग्रगस्त, 1990 से दिसम्बर, 1990 की ग्रवधि के दौरान कितने विदेशी विमानों को ईंधन उपलब्ध कराया गया तथा इन्हें कुल कितना तेल ईंधन के रूप में दिया गया ग्रौर इस तेल के लिये प्रति लिटर कितना मूल्य वसूल किया गया ; (ग) क्या सरकार देश में पेट्रोल की भारी कमी को देखते हुए भविष्य में इस नीति में कोई परिवर्तन करने का विचार रखती है; ग्रौर

(घ) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

पैट्रोलियम और रसायन मंत्री तथा संसदीय कार्य मंत्री (श्री सत्य प्रकाश मालवीय) : (क) जी, हां।

(ख) सूचना एकल की जारही है।

(ग) जी, नहीं।

(घ) उपर्युक्त (ग)को देखते हुए प्रश्न नहीं उठता।

बिहार में "कालाज।र" बुखार की रोकवाम के लिए स्वीुत केंद्रीय अनुदानों का अत्यत कायों में खर्च किया जाना

579. चौधरी हरि सिंह : क्या स्थाल्व्य झौर परिधार कल्वाण मंत्री यह बताने की कुपाकरेंगेकि :

(क) क्या यह सच है कि वर्ष 1990 के दौरान कालाजार वुखार की रोकयाम के लिये केन्द्रीय सरकार द्वारा विहार सरकार को स्वीकृत किये गए अनुदान कीं समस्त धनराशि को अन्य प्रयोजनों के लिये खर्च किया गया है ;

(ख) क्या विहार सरकार ने इस प्रयोजनार्थं केन्द्रीय सरकार से कोई अनुमति मांगी थी ; और

(ग) क्या बिहार सरकार ने "कालाजार बुखार" की रोकथाम के लिये केन्द्रीय सरकार से हाल ही में कुछ श्रौर धनराशि प्रदान किए जाने के लिए कहा है ?

स्वास्थ्य ग्रौर परिवार कल्याण मंतालय में उप मंत्री ग्रौर उद्योग मंत्रालय में उपमंत्री (श्री बसाई चौधरी): (क) वर्ष 1990-91 के दौरान कालाजार नियंत्रण के लिए विहार

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